

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

20. C.P.(IB) -546(MB)/2022

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 17.05.2024**

**NAME OF THE PARTIES:     Writer   Galaxy   Film   Productions  
  Private Limited**

**Section: 10 of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

Adv. Rahul Darji a/w Adv. Indrajeet Hingane appeared for the Petitioner.  
Adv. M.S. Bhardwaj appeared for the GST. Adv. Saveena T. Bedi a/w  
Adv. Harini S. appeared for CINTAA. It has been pointed by the Counsel  
for the Petitioner that all the Creditors have been served with the copy  
of the Petition and he has also filed affidavit of service along with proof  
of services served upon the Financial Creditor/Operational Creditor of  
the Corporate Debtor. Let the reply/objections against the Petition by  
the Financial Creditor/Operational Creditor be filed within the period of  
three weeks. Counsel for the Petitioner has further directed to place on  
record status of the pending litigations, if any, well before the next date  
of hearing. List the matter on **05.07.2024** for hearing.

**Sd/-**

**ANIL RAJ CHELLAN**  
**Member (Technical)**

17.05.2024  
Sushil

**Sd/-**

**KULDIP KUMAR KAREER**  
**Member (Judicial)**